

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1230
TO BE ANSWERED ON 01.08.2024**

**OPENING NEW ESI HOSPITALS AT DIVISIONAL HEADQUARTER
LEVEL**

1230. SHRI M. SHANMUGAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of hospitals being run by the Employees State Insurance Corporation (ESIC) at divisional headquarters level in the country, especially in the State of Tamil Nadu and UT of Puducherry, and how many of them are providing specialised treatment;**
- (b) the number of insured families getting benefitted from the same, State-wise;**
- (c) whether Government is planning to establish new ESIC hospitals at divisional level, especially in the industrial belt, to provide better and specialised treatment to lakhs of insured people and their families;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): At present, there are 59 Employees' State Insurance (ESI) hospitals, including 3 hospitals in Tamilnadu, run directly by the Employees' State Insurance Corporation (ESIC). There is no ESIC run hospital in the Union Territory of Puducherry. Specialised services are provided in all the ESIC hospitals as per infrastructure availability.

As on 31.03.2023, there were a total of 13,30,73,951 Insured Persons and their family members covered under the ESI scheme. The details are placed at Annexure.

Contd..2/-

Setting up of ESI hospital is an ongoing process. The ESIC gives approval for setting up of new ESI hospitals based on the number of Insured Persons' population in an area in accordance with the norms. The ESI Corporation has given in-principle approval for setting up of 105 new hospitals in the country.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 1230 FOR 01.08.2024 BY SHRI M. SHANMUGAM REGARDING OPENING NEW ESI HOSPITALS AT DIVISIONAL HEADQUARTER LEVEL.

State wise no. of Insured Persons and beneficiaries

(As on 31.03.2023)

S. No.	State	No. of Insured Persons (IPs)	Beneficiaries
1.	Andhra Pradesh	1316920	5109650
2.	Assam, Meghalaya, Mizoram, Manipur, Nagaland, Tripura & Arunachal Pradesh	332460	1289945
3.	Bihar	411210	1595495
4.	Chandigarh	141210	547895
5.	Chhattisgarh	557400	2162712
6.	Delhi	1412380	5480034
7.	Goa	195110	757027
8.	Gujarat	1701960	6603605
9.	Haryana	2550310	9895203
10.	Himachal Pradesh	368090	1428189
11.	Jammu & Kashmir	134600	522248
12.	Jharkhand	494210	1917535
13.	Karnataka	3264340	12665639
14.	Kerala	1013930	3934048
15.	Madhya Pradesh	1111360	4312077
16.	Maharashtra	4455490	17287301
17.	Odisha	918450	3563586
18.	Puducherry & Mahe	108580	421290
19.	Punjab	1276940	4954527
20.	Rajasthan	1482690	5752837
21.	Sikkim	28420	110270
22.	Tamil Nadu & Andaman Nicobar Islands	4021400	15603032
23.	Telangana	1740420	6752830
24.	Uttar Pradesh	2673150	10371822
25.	Uttarakhand	664230	2577212
26.	West Bengal	1922150	7457942
	Total	34297410	133073951

[Source: ESIC Hqrs.]
